

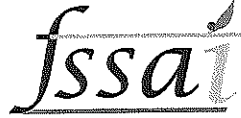
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA (FSSAI)
STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of the Officer (in full) : Dr. SANU JACOB
2. Service to which the officer belongs : DIRECTOR
3. Present Post held : DIRECTOR
4. Present Pay : Rs. 130600/- (Pay Level: 13)

	Name of District, Taluk and Village or City in which property is situated (Full location & Postal Address)	Name and Details of Property, Housing Land and other buildings	Cost of Construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value* (In Rupees)	If not in own name, state in whose name held and his/ her relationship to the Govt. servant	How acquired: whether purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired.	Annual income from the property	Remarks
	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	Karunapuram Village, Udumbamchola Taluk, Idukki District – 685552, Kerala	land	my father (Ancestral Property) in 2020		(self)	(Ancestral Property) in 2020		
7.	Resurvey 128/14-4, Mulanthuruthy, Ernakulam District - 682314, Kerala	6.98 Ares of land for House Construction	34.48 lakhs	50 lakhs	Jointly owned by Dr. Sanu Jacob (self) and Smt. Annie John (wife)	Purchased in 2020	Nil	Nil

Signature

31 JAN 22



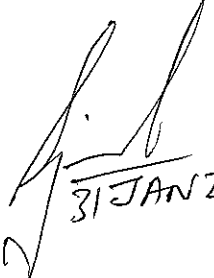
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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

Note:

- *In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short-term lease also.
- The declaration form is required to be filled in and submitted by every of Class I and Class II (Group 'A' and Group 'B') services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1995, [now rule 18 (1) of the CCS (Conduct) Rules, 1964] on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired, or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on the Government servant.
- The wording 'No Change' or 'No Addition' or 'As in Previous Year' should be avoided and all details filed up.
- AIS Officers are requested to fill the form in duplicate.
- All columns should be filled duly typed neatly.


31 JAN 22